

WHEAT PORRIDGE (DALLIA) GRADING AND MARKING RULES, 1998

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WHEAT PORRIDGE (DALLIA) GRADING AND MARKING RULES, 1998

The following draft of the Wheat Porridge (Dallia), Grading and Marking Rules, 1998 which the Central Government proposes to make in exercise of the powers conferred by section 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937) is hereby published, as required by the said section for information of all persons likely to be affected thereby, and notice is hereby given that the said draft rules shall be taken into consideration after the expiry of a period of forty-five days from the date on which copies of the Gazette of India containing this notification are made available to the public: Any suggestion or objection which may be received from any person, with respect to the said draft rules, may be forwarded within the period so specified to the Agricultural Marketing Adviser to the Government of India, Directorate of Marketing and Inspection, Head Office Central Government Offices building, Neighbourhood-4, Faridabad, (Haryana)-121001, who shall in turn forward the same to the Central Government for consideration.

1. Short title :-

application and commencement:

(1) These rules may be called the Wheat Porridge (Dallia) Grading and Marking Rules, 1998.

(2) They shall come into force from the date of their final publication in the Official Gazettee

2. Definition :-

In these rules, unless the context otherwise requires.-

(a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;

(b) "Authorised packer" means a person or a body of persons who has been granted certificate of authorisation to grade and mark Wheat Porridge (Dallia) in accordance with the provisions of these rules;

(c) "Certificate of authorisation" means a certificate issued under the General Grading and Marking Rules, 1988

;

(d) "Wheat Porridge (Dallia)" means product prepared from good quality and properly cleaned wheat. It shall be prepared by gristing wheat in such a manner that a granular product containing as little flour as possible is obtained. Most of the flour shall be removed by sifting, but the flour so removed shall not exceed 10 per cent of the whole wheat. The product shall be derived from the raw materials quality of which meets the mandatory requirements of Prevention of Food Adulteration Act, and Food Adulteration Rules, 1955;

(e) "Schedule" means a schedule appended to these rules.

3. Grade designation :-

The grade designations to indicate the quality of wheat porridge (Dallia) shall be as set out in column 1 of the Schedule II.

4. Definition of quality :-

The quality indicated by the grade designation shall be as set out against each grade designation in columns 2 to 8 of the Schedule-II.

5. Grade designation mark :-

The grade designation mark shall consist of.-

(i) A label specifying name of the commodity grade designation and bearing a design consisting of an out line map of India with the

word "AGMARK" and figure of the rising sun resembling the one as set out in part I of Schedule I, or

(ii) "AGMARK Replica" consisting of a design incorporating the number of certificate of authorisation, the word "AGMARK", name of the commodity, grade designation resembling the one as set out in Part II of Schedule-I.

Provided that the use of AGMARK Replica in lieu of AGMARK labels shall be allowed only to such authorised packer who has been granted necessary permission by the Agricultural Marketing Adviser or an Officer authorised by him in this regard and subject to the conditions as prescribed under the General Grading and Marking Rules, 1988.

6. Method of packing :-

(1) Wheat Porridge (Dallia) shall be packed in clean, sound and dry container made of flexible thermoplastic made up of food grade films of multi-layer or mono-layer polythene polypropylene or metallic, or paper laminated: materials or jute bags as permitted under the provisions of Prevention of Food Adulteration Rules, 1955;

(2) The packing materials shall be strong enough to withstand the weight of the contents transit impact and handling, till it reaches the consumer;

(3) The sealed flexible pouches/jute bag may either be printed with AGMARK Replica along with all other required information or be placed in cartons bearing the AGMARK Replica and other information printed thereon. The two openings of the cartons shall be securely sealed one of the openings either by AGMARK label or both the openings by stickers containing the packer's private trade mark;

(4) The containers shall not be composed wholly or partly of any poisonous or deleterious substances which renders the contents injurious to health:

(5) The containers shall also be free from insect infestation, fungus contamination or any obnoxious and undesirable smell;

(6) The size of the packing shall be 50 gm, 100gm., 200gm, 400gm, 500gm, 1kg, 2kg, 5kg or multiples thereof as per the standards of weight and Measures (Package of Commodities) Rules,

1977:

(7) Unless otherwise agreed to between the purchaser and the vendor, quantities above 65kg. shall be packed in single, sound, A-twill or B-twill jute bags:

(8) For quantities less than 65kg. the material shall be packed in polyethylene or polyethylen lined jute bags or in bags of any suitable material as agreed to between the purchaser and vendor.

7. Method of marking :-

(1) The grade designation mark shall be securely affixed to or clearly and indelibly printed on each package/container in a manner approved by the Agricultural Marketing Adviser or an officer Authorised by him on this behalf in accordance with rule 11 of the General Grading and Marking Rules, 1988

;

(2) In addition to the grade designation mark, the following particulars shall be clearly and indelibly marked on each package/container, namely-

(a) Name and address of the packer.

(b) Place of packing,

(c) Date of packing in month and year.

(d) Date of expiry (Wherever applicable)

(e) Lot/batch number,

(f) Net weight,

(g) Maximum retail price (with or without all taxes);

(h) Sieve size through which the material passes:

(3) the marking of the bags shall be done in such a manner that the dye or ink used does not penetrate into the material.

(4) An authorised packer may after obtaining prior approval of the Agricultural Marketing Adviser or any officer authorised by him in this behalf, in accordance, with rule 11 of the General Grading and Marking Rules. 1988, affix his private, trade mark or trade brand on the graded packages/container, provided that the private trade mark or trade brand does not indicate quality or grade of the

product other than indicated by the grade designation mark affixed to the graded package/container in accordance with these rules.

8. Special conditions for grant of certificate of authorisation

:-

In addition to the general conditions specified in sub-rule (8) of rule of the General Grading and Marking Rules, 1988 the following shall be the special conditions for grant of certificate of authorisation for grading and marking of wheat porridge (Dallia), namely :-

(1) The authorised packer shall have his own units or have access to units for cleaning, grinding, sieving and mixing of the ingredients used in wheat porridge.

(2) Either a fully equipped laboratory with all necessary chemicals and apparatus shall be set up by authorised packer or he should have an access to such a laboratory for testing the raw materials and for grading and marking of the product.

(3) The authorised packer shall ensure the compliance of the following requirements of hygiene and sanitation in grading and marking of the wheat porridge (Dallia).

(i) General hygienic conditions :-

(a) The premises for processing and packing shall be clean, adequately lighted, well ventilated:

(b) The surrounding area or environment shall be free from objectionable odours, smoke, dust or air borne pathological contaminations;

(c) The building shall be of a permanent structure with - well cemented or tiled walls and easily washable floors with proper drainage system.

(d) All equipments and utensils shall be made of stainless steel or corrosive resistant material suitable for food contact applications.

9. Suspension or cancellation of Certificate of Authorisation

:-

In addition to the conditions specified in rule 7 of the General Grading and Marking Rules, 1988, the certificate of authorisations shall be suspended or cancelled if a holder of the same fails to comply with the following conditions:-

(i) The premises and the equipments should be often disinfected so as to maintain high order of hygienic and sanitary conditions which may be got inspected periodically by the Local Health Authorities and a certificate be obtained ;

(ii) The grinders and other equipment etc. must be cleaned periodically ;

(iii) The raw material shall be clean, free from dirt and foreign substances and shall conform to the specified standards thereof. These shall be stored in the hygienic place safeguarded from insects and rodents and free from dampness and other contaminations ;

(iv) No toxic or objectionable and any material other than the permissible shall be stored in the authorised grading premises ;

(v) In the case of resincoated utensils, recoating will be done after every three years and the packer shall have to furnish a certificate to this effect ;

(vi) The personnel engaged in processing and packing of the product should be got medically checked up periodically by the authorised medical officer and a certificate to that effect shall have to be produced on demand ;

(vii) The authorised packer shall provide all necessary facilities and assistance to the approved chemist for carrying out the grading and marking wheat porridge (Dallia)

(viii) The authorised packer shall maintain proper record of raw materials used in processing the product and their analysis. He shall also submit the periodical returns to the Directorate of Marketing and Inspection in the proforma prescribed in the relevant grading and marking instructions issued by the Agricultural Marketing Adviser as per rule 3 (8) of the General Grading and Marking Rules, 1988.

SCHEDULE 1

SCHEDULE

[See rule 5(i)] Grade designation mark Design on the Agmark label ◻ [See rule 5 (ii)] Grade designation mark Design of Agmark Replica ◻
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SCHEDULE 2

SCHEDULE

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GENERAL REQUIREMENTS	
	8.
1.	Wheat Porridge shall possess a good characteristics taste and odour and shall be free from rancid, musty.
	sour and other undesirable taste or odours. The .porridge shall be free from living insects and ^moulds and
	shall also be free from dead insects, insect fragments and rodent contamination visible to the eye (corrected
	if necessary for abnormal vision) with the aid of suitable magnification (not exceeding X10) and colour matter.
	Note- The appearance, taste and odour shall be determined by sensory evaluation tests.
2.	Particle Size-The material shall be retained on a 300 micron IS sieve and shall completely pass through 850
	micron IS Sieve. Wheat porridge, when properly cooked, shall show a good texture without exccssive
	pastiness or stickiness and shall possess a palatable flavour, characteristics of good quality wheat, freshly
	gristed and cooked.
3.	It shall not have uric acid more than 100 mg/kg. It shall not have mycrotoxin including aflatoxin more than
	30 microgram/kg.
4.	It shall comply with rule 65-Restriction on the use of insecticides and rule 57 poisoinous metals of Prevention
	of Food Adulteration Act and Rules as amended from time to time.
5.	Microscopic examination of starch particles should exhibit characteristic starch structure.